

Central Administrative Tribunal  
Principal Bench

O.A. No. 2033 of 1998

New Delhi, dated this the 4th October, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mr. Kuldip Singh, Member (J)

Shri Mahesh Singh,  
S/o Shri Ramphal Singh,  
House No. 26/18-A, Street No.13, Vishwasnagar,  
Delhi-110032. ... Applicant

(By Advocate: Shri Chandra Kiran proxy  
counsel for Dr. K.S. Chauhan)

Versus

1. Union of India through  
the Secretary,  
Dept. of Commerce,  
Ministry of Commerce,  
Govt. of India,  
Udyog Bhawan, Maulana Azad Marg,  
New Delhi.
2. Under Secretary (Estt.),  
Dept. of Commerce,  
Ministry of Commerce,  
Udyog Bhawan, New Delhi.
3. Union of India through  
the Secretary,  
Ministry of Textiles, Udyog Bhawan,  
New Delhi-110011.

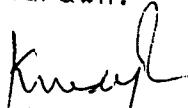
... Respondents

(By Advocate: Shri R.P. Aggarwal)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Chandra Kiran prays for permission to withdraw  
the O.A. Permission is granted and the O.A. is dismissed as  
withdrawn.

  
(Kuldip Singh)  
Member (J)

/GK/

  
(S.R. Adige)  
Vice Chairman (A)